

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:1243  
ANSWERED ON:26.11.2009  
DISCHARGE OF EFFLUENTS BY NTC MILLS  
Jeyadural Shri S. R.

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether number of textile mills including mills under the National Textile Corporation (NTC) discharging effluents resulting in poisoning of groundwater, agriculture lands and affecting people's health;
- (b) if so, the details of such textile mills, State-wise; and
- (c) the steps taken by the Government to ensure that effective effluent treatment plants are installed by these textile mills?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

- (a): Ministry of Textiles is not monitoring the discharge of effluents by any textile mill. As far as National Textile Corporation (NTC) is concerned, out of 21 working mills, 19 mills are spinning units producing yarn. Only 2 mills are having weaving activities but both the mills are not having Dye house. None of NTC mills is therefore discharging any effluent containing harmful poisonous chemicals.
- (b): Does not arise in view of (a) above.
- (c): This Ministry encourages under its various schemes, such as Technology Upgradation Fund Scheme (TUFS) and Scheme for Integrated Textile Park (SITP), to install effluent treatment plants. The benefits under TUFS and SITP launched by Government of India are also available for equipment for common effluent treatment plant. NTC is also setting up 3 Composite Greenfield mills – one each in Karnataka, Maharashtra and Gujarat where provision of Effective Effluent Treatment plants has already been made.